

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 222**  
**CP-181/ND/2021**

**IN THE MATTER OF:**

**BG LNG Regas India Pvt. Ltd. & Ors.**

...

**Applicant**

**Versus**

**RoC**

...

**Respondent**

**Under Section: 441 Co. Act.**

**Order delivered on 23.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant       :**

**For the Respondent     :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notify to 14.06.2024.

**Sd/-**  
**(COURT OFFICER)**